

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 3

IN

CRIMINAL APPEAL NO. 2529 OF 2006

BABU LAL & ORS.

..... APPELLANTS

VERSUS

GRAM PANCHAYAT DEROLIJAT & ORS.

..... RESPONDENTS

O R D E R

The Interlocutory Application is dismissed.

.....J
[HARJIT SINGH BEDI]

JUDGMENT.....J
[CHANDRAMAULI KR. PRASAD]

NEW DELHI
JANUARY 24, 2011.